

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3195**  
ANSWERED ON 11/03/2026

**EDUCATIONAL ADVANCEMENT OF MINORITY COMMUNITIES**

3195. DR. MOHAMMAD JAWED:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of initiatives and schemes undertaken for the educational advancement of minority communities across the country specifically in the State of Bihar along with the details of beneficiaries and expenditure incurred during the last five years, scheme-wise;
- (b) whether the Government has identified major hurdles and challenges in the effective educational development of minorities and the implementation of minority education schemes particularly in Bihar including issues relating to access, infrastructure, teacher availability, digital divide, awareness and fund utilisation; and
- (c) the steps taken or proposed to be taken to overcome these hurdles and improve educational outcomes for minority students especially in Bihar and particularly in educationally backward districts?

**ANSWER**

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a) to (c): It is the mandate of the Ministry of Education to oversee all aspects related to educational advancement including minority communities across the country.

Ministry of Minority Affairs specifically implements the three Scholarship schemes namely Pre-Matric, Post-Matric and Merit-cum-Means based Scholarship for the six notified religious minority communities. However, these Scholarship schemes have not been approved for implementation beyond the academic year 2021-22.

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